

Pradesh prepared by the State Government of Andhra Pradesh has been sent to the Centre; and

(b) if so, the details thereof?

The Deputy Minister of Irrigation and Power (Shri Hathl): (a) The reply is in the negative.

(b) Does not arise.

Revision of Train Timings in Andhra Pradesh

1615. Shri Rami Reddy: Will the Minister of Railways be pleased to state:

(a) whether the State Government of Andhra Pradesh have made representations for revision of train timings in Andhra Pradesh;

(b) if so, the details of the representations; and

(c) the action taken thereon?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes, Sir.

(b) and (c). A statement giving the details of representations received from the Government of Andhra Pradesh and action taken thereon, is laid on the Table. [See Appendix III, annexure No. 16].

Divisional Superintendent, Western Railway, Jaipur

1616. Shri Parulekar: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 2974 on the 29th April, 1960 and state:

(a) whether the investigation by the Special Police Establishment into the charges of corruption against the Divisional Superintendent, Western Railway, Jaipur has been completed; and

(b) if so, the decision taken thereon?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): Yes, Sir.

(b) The report submitted by the Special Police Establishment is under departmental examination.

C.H.S. Dispensary at Safdarjang Hospital

1617. Shri Ram Garib: Will the Minister of Health be pleased to state:

(a) whether it is a fact that the C.H.S. beneficiaries have to spend a lot of time in getting X-ray and screening done in the Safdarjang Hospital;

(b) whether it is a fact that some of the Departments in the Hospital open later than the usual time of opening;

(c) if so, what are the reasons therefor; and

(d) what is the approximate duration for the reports of the Pathological and X-ray examinations reaching the respective dispensary or the physicians?

The Minister of Health (Shri Karmarkar): (a) All X-Rays are taken strictly according to their turns whether the patient is a C.H.S. beneficiary or a member of the general public. Special examinations like Barium and Intravenous pyelography are done by appointments, which are given according to the priority of applications. As the special examinations are required to be done in large numbers, the patients have to wait for 3 to 4 weeks for special examinations. In all emergent cases, however, immediate attention is given.

(b) Out-patient Departments and the Laboratory commence work at 8 A.M. whereas the X-ray Department functions from 9 A.M. to 4 P.M. and it is kept open all the 24 hours for emergency purposes.

(c) Previously the working hours in the X-Ray Department were 8 A.M. to 2 P.M. in the summer. As this timing was found unsuitable, the working hours have been changed from 9 A.M. to 4 P.M. The X-ray